

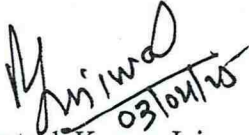
GOVERNMENT OF CHHATTISGARH
DEPARTMENT OF ENERGY
MANTRALAYA
MAHANADI BHAWAN, NAYA RAIPUR

Advertisement

Applications are invited for the 02 Posts of Members [01 for Member and 01 for Member (Law)] in Chhattisgarh State Electricity Regulatory Commission. Information regarding notice of advertisement, eligibility criteria, application format etc. are available on the websites of Government of Chhattisgarh i.e. www.cgstate.gov.in, www.cspc.co.in & www.cserc.gov.in.

Applications should be send to Dr. Rohit Yadav, Secretary, Government of Chhattisgarh, Department of Energy, Room No. M 3-19, Mahanadi Bhawan, Nava Raipur Atal Nagar, Chhattisgarh 492002 on the prescribed format, which must reach by date 5th May, 2025.

Applications may also be submitted on e-mail id cserc2025@gmail.com till the last date. Applications received after due date shall not be considered and shall be summarily rejected.


(Ashutosh Kumar Jaiswal)
Deputy Secretary
Government of Chhattisgarh
Energy Department

GOVERNMENT OF CHHATTISGARH
DEPARTMENT OF ENERGY,
NAWA RAIPUR ATAL NAGAR

Advertisement

Chhattisgarh State Electricity Regulatory Commission (CSERC) has announced vacancies for one (01) post of Member and one (01) post of Member (Law). The Government of Chhattisgarh, Department of Energy is inviting applications from qualified eligible candidates for above said two (02) positions.

1/ **Qualification :**

Section 84 of The Electricity Act, 2003 stipulates the qualification of a person for being eligible for the selection of the Member and Member (Law) post, which is as follows :-

- (1.1) The Members of the State Commission shall be persons of ability, integrity and standing who have adequate knowledge of, and have shown capacity in, dealing with problems relating to engineering, finance, commerce, economics, law or management.
- (1.2) The Member of the State Commission shall not hold any other office.

Additional and essential requirement for Member (Law) :

A person who is or has been holding a post of High Court Judge or District Judge or possessing requisite qualification to have been appointed as a judge of High Court or a District Judge.

- 2/ **Tenure :-** As per section 89 of the Electricity Act, 2003 The Members so appointed shall hold the post for a term of 5 years from the date on which he/she enters upon officer or till he/she attains the age of 65 years, whichever is earlier.
- 3/ **Pay :-** The Members shall be entitled to pay level of 15 of 7th pay scale notified by Government of India plus other allowance as notified by State Government.

If the incumbent draws pension, then he/she will be entitled to get the pay after deduction of the pension amount. The person so appointed shall not hold any other office. He/she shall have to resign or opt for voluntary retirement from the existing service, if any, to which he belongs, in case he has not attained the age of superannuation.

- 4/ Other terms and conditions of the service would be as provided in the Electricity Act, 2003.




5/ **How to apply -**

- i. The application is to be submitted in hard copy through registered/speed post in prescribed application form at the address mentioned here under: -

(DR. ROHIT YADAV)
SECRETARY,
GOVERNMENT OF CHHATTISGARH
DEPARTMENT OF ENERGY
ROOM No. M 3-19 MANTRALAYA,
MAHANADI BHAWAN
NAWA RAIPUR ATAL NAGAR
CHHATTISGARH 492002
e-mail id: cserc2025@gmail.com

- ii. Applicant may also e-mail their application to e-mail id - cserc2025@gmail.com
iii. Last date of receipt of application - 05th May, 2025. Application shall be submitted on the **proforma attached**. Incomplete applications and applications received after due date shall not be considered and shall be summarily rejected.
iv. The Advertisement along with application form is also available on the website of Government of Chhattisgarh www.cgstate.gov.in, www.cspc.co.in & www.cserc.gov.in
v. If applicant is eligible to apply for both the posts [Member and Member (Law)], then separate application is to be submitted for each post.
vi. The envelop shall be superscripted with "**Application for the Post of Member / Member (Law)**" whichever is applicable.


(Dr. Rohit Yadav)
Secretary

**Application for the posts of Member and Member (Law),
Chhattisgarh State Electricity Regulatory Commission (CSERC)**

Please affix Self-attested Passport Size Recent Photograph

1. Name of Post (Tick any One) : Member / Member (Law), CSERC
2. Date of Advertisement : 03-04-2025
3. Name of Applicant :
4. Father's Name :
5. Present post held (since...) :
6. Date of Birth of Applicant (DD/MM/YYYY) :
7. Age of Applicant on 30-04-2025 : Years Months Days
8. Correspondence Address :
9. Phone Number :
10. Mobile Number :
11. Email ID :
12. Educational Qualification(s) [In reverse chronological order]

Sl No.	Name of University/equivalent institution	Degree	Year of passing	Subject/specialization

13. Experience (last 15 years)

Sl No.	From (Date)	To (Date)	Department/Organization/institute	Designation	Experience

14. Do you hold lien in any other organization other than where currently working? Yes No

If yes :

- (a) Name of the organization in which the lien is held:-
.....
- (b) Date from which the lien is held:-

RS

15. (a) Whether any punishment has been awarded to the applicant during the last 10 years.

Yes	No
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If yes, the details thereof :
.....

(b) Whether any action or inquiry is going on against the applicant?

Yes	No
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If yes, the details thereof :
.....

16. Whether any criminal case / Lokayukt case / Vigilance case is decided / pending against the applicant?

Yes	No
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If yes, the details thereof

17. Brief Strategy about the improvement of the institution and its functioning, if selected (Maximum 200 words)

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18. Required Self-attested Documents :-

1. Proof of Date of Birth 2. Qualification certificates 3. Experience Certificates.

Declaration

1. I hereby declare that I do not have any financial or personal interest, which is likely to affect prejudicially function as Member, CSERC, in the event of my selection.
2. The information furnished above is correct to the best of my knowledge and belief and nothing has been suppressed. I understand that in the event of my selection, if it is found at a later stage that any information furnished above is false or misrepresented, or any information or fact is suppressed, my selection is liable to be cancelled.
3. I would resign or opt for voluntary retirement from present post, if I am selected as Member / Member (Law), Chhattisgarh State Electricity Regulatory Commission.

Place:

Signature:

Date:

Name:

